

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4947  
ANSWERED ON:24.08.2001  
RECOVERY OF GUARANTEE FEES  
RAGHUNATH JHA

**Will the Minister of FINANCE be pleased to state:**

- (a) whether as per the extant instructions of the Union Government, Ministries/Departments of the Government are required to levy guarantee fee at the prescribed rate for the guarantee issued;
- (b) if so, the value of guarantees issued by Ministries/Departments of the Government during the last three years;
- (c) the amount of guarantee fee collected on these guarantees;
- (d) whether the Government has failed to collect guarantee fee in many cases;
- (e) if so, the details thereof; and
- (f) the steps Government has taken to recover the guarantee fee?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH) :

- (a) Yes, Sir.
- (b) During the last 3 years, guaranteed amount outstanding as on 31st March each year was as under:

Year	(Rs.crores)
1998	73,877.00
1999	74,606.12
2000	83,954.28

- (c) The amount of guarantee fee collected during the last 3 years was as follows:

Year	(Rs.crore)
1997-1998	220.70
1998-1999	320.35
1999-2000	280.07

- (d) to (f) Data regarding actual collection of guarantee fee in individual cases is not centrally maintained. Guarantees are, however, not extended unless specified fees for the prior period has been paid.